

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 85
ANSWERED ON 08/02/2022

RELEASE OF FUNDS UNDER MGNREGS

*85. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of amount released to each State and Union Territory under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last five years and the current year;
- (b) the details of criteria assigned/followed for releasing the quantum of funds and the time of release to each State and Union Territory; and
- (c) whether there was any delay in releasing the MGNREGS funds to the State of Tamil Nadu and if so, the details thereof and the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI GIRIRAJ SINGH)

(a) to (c): A statement is laid on the Table of the House.

Statement in reply to Parts (a) to (c) of Lok Sabha Starred Question No. 85 for 08.02.2022

(a): State/UT-wise details of fund released under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last five financial year and current financial year 2021-22 (as on 01.02.2022) is given at **Annexure**.

(b) & (c): Mahatma Gandhi NREGS is a demand driven wage employment programme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States/UTs during the financial year.

The funds release under Mahatma Gandhi NREGS is based on the provision of the Mahatma Gandhi National Rural Employment Guarantee Act and guidelines. As per the guidelines, the first installment of the first tranche is released in the first half of April after adjusting unspent balance available with the States and considering the pending liabilities, if any. If the proposal for Second Tranche is submitted after 30th September then the Audit Report and Audited Utilization Certificate of the previous financial year are required. Also, States/UTs have to ensure the compliance of the directives of Central Government regarding procedure for release of funds under the Centrally Sponsored Schemes (CSS) and monitoring utilization of the funds released.

Fund release to States/UTs (including Tamil Nadu) is a continuous process and Central Government is committed in making funds available keeping in view the demand for work on the ground.

In current financial year 2021-22 (as on 01.02.2022) an amount of Rs. 7,609.95 crore has been released for wage, material & administrative component to the State of Tamil Nadu for the implementation of Mahatma Gandhi NREGS. There is no pending liability for wage component for the State of Tamil Nadu as on 01.02.2022.

Annexure referred in reply to part (a) of Lok Sabha Starred Question No. 85 dated 08.02.2022

State/UT-wise details of fund released under Mahatma Gandhi NREGS during the last five financial year and current financial year 2021-22 (as on 01.02.2022)

Sl. No.	States	Central fund released (Rs. In crore)					2021-22 (as on 01.02.22)
		2016-17	2017-18	2018-19	2019-20	2020-21	
1	ANDHRA PRADESH	3776.38	5127.63	6684.54	7311.48	10365.48	6654.06
2	ARUNACHAL PRADESH	130.91	206.80	163.25	107.57	348.95	356.68
3	ASSAM	1156.60	1123.67	1050.37	1476.24	2514.55	1725.81
4	BIHAR	1569.14	2468.88	2891.94	3283.88	6647.01	4553.99
5	CHHATTISGARH	2231.94	2898.85	3082.94	2792.41	4144.19	2779.17
6	GOA	4.26	0.56	0.49	2.17	0.91	0.00
7	GUJARAT	643.24	825.05	1060.80	775.84	1513.75	1334.88
8	HARYANA	287.71	301.41	356.25	345.27	776.67	544.16
9	HIMACHAL PRADESH	388.61	586.84	778.74	615.37	963.69	668.59
10	JAMMU AND KASHMIR	756.26	1254.18	620.36	825.62	1166.63	693.31
11	JHARKHAND	1679.13	1352.65	1538.06	1311.15	3489.84	2281.06
12	KARNATAKA	2258.65	2956.32	3040.25	5546.20	5605.01	5265.33
13	KERALA	1582.49	1854.06	2354.74	3541.12	4300.32	2661.09
14	MADHYA PRADESH	3231.83	3768.90	4681.41	4825.63	9225.40	6470.19
15	MAHARASHTRA	1647.09	1858.29	2014.64	1723.25	1639.78	1546.01
16	MANIPUR	343.70	157.79	269.60	610.75	737.57	333.09
17	MEGHALAYA	740.69	870.60	786.14	1026.64	1286.41	826.17
18	MIZORAM	144.51	200.81	392.37	526.74	576.81	499.28
19	NAGALAND	501.53	1104.93	138.86	298.54	483.82	368.63
20	ODISHA	1895.27	2198.35	2218.21	2488.22	5409.50	4455.20
21	PUNJAB	475.81	572.82	598.55	776.89	1287.86	1064.44
22	RAJASTHAN	4818.17	4728.28	5492.31	6891.74	9129.03	7912.52
23	SIKKIM	132.63	105.71	97.43	83.66	101.46	70.14
24	TAMIL NADU	4552.78	5831.66	4951.66	5447.80	8941.26	7609.96
25	TELANGANA	1793.85	2539.20	2958.17	2246.78	4163.57	3928.25
26	TRIPURA	1016.29	404.41	442.54	740.05	1199.93	841.80
27	UTTAR PRADESH	3677.82	3691.78	5464.65	6240.17	12257.35	7560.55
28	UTTARAKHAND	514.35	716.85	610.05	470.61	908.89	499.70
29	WEST BENGAL	5448.80	5927.03	7358.38	8458.21	10993.56	7545.91
30	ANDAMAN AND NICOBAR	8.01	9.66	7.62	5.84	4.86	7.63
31	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	0.00	4.84	0.00	0.00	0.00
32	LAKSHADWEEP	0.00	0.27	0.16	0.24	0.00	0.00
33	PUDUCHERRY	3.27	15.69	14.75	17.04	27.13	10.65
34	LADAKH	0.00	0.00	0.00	0.00	22.49	44.24
	Total	47,411.72	55,659.93	62,125.07	70,813.12	1,10,233.65	81,112.48